

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)

It is hereby notified for the information of the Advocates and parties appearing in-person that the Honourable the Chief Justice has been pleased to nominate following Honourable Judges to hear urgent Judicial matters during the ensuing Diwali Vacation 2019 commencing from Wednesday, the 23rd October 2019 to Saturday, the 2nd November, 2019 (both days inclusive with suffix holiday, Sunday i.e. 3rd November 2019) for the Principal Seat at Bombay, Nagpur Bench, Aurangabad Bench and High Court of Bombay at Goa (Panaji).

BOMBAY

Original Side

1. The Honourable Shri Justice N.J. JAMADAR 23rd October 2019
to
28th October 2019

Appellate Side

2. The Honourable Shri Justice N.B. SURYAWANSHI 23rd October 2019
to
28th October 2019

Appellate Side

3. The Honourable Shri Justice K.K. TATED 29th October 2019
to
3rd November 2019

Original Side

4. The Honourable Shri Justice A.S. GADKARI 30th October 2019
to
1st November 2019

NAGPUR BENCH

1. The Honourable Shri Justice
ROHIT B. DEO 23rd October 2019
to
28th October 2019
2. The Honourable Shri Justice
V.M. DESHPANDE 29th October 2019
to
3rd November 2019

AURANGABAD BENCH

1. The Honourable Shri Justice
K.K. SONAWANE 23rd October 2019
to
28th October 2019
2. The Honourable Shri Justice
ANIL S. KILOR 29th October 2019
to
3rd November 2019

HIGH COURT OF BOMBAY AT GOA

1. The Honourable Kum. Justice
NUTAN D. SARDESSAI 23rd October 2019
to
28th October 2019
2. The Honourable Shri Justice
M.S. SONAK 29th October 2019
to
3rd November 2019

By order of the Honourable the Chief Justice

Sd/-
(V.R. Kachare)
Registrar (Judl.-II)
High Court, Appellate Side,
Bombay.

Sd/-
(M.W. CHANDWANI)
Prothonotary & Senior Master,
High Court, Original Side,
Bombay.

HIGH COURT OF JUDICATURE AT BOMBAY

Dated : 16th October 2019